

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/106/(IB)/2017

NAME OF THE PETITIONERS

: KOVIL NAGARAM BENEFIT FUND LTD

NAME OF THE RESPONDENT

: ROC CHENNAI

**UNDER SECTION** 

: 252(3)

S.No. Name (in Capital)

Represented by

Signature

R. THAMIZHVADAN

PCO

S. SCIDHAR

DyDoc

## **ORDER**

PCS R.Tamizvanan and Dy. RoC Mr. Sridhar present. Heard both sides. Order is reserved.

K Anantha Padmanabha Swamy Member (Judicial)

MS